1654 Aircraft

Shri Onkar Lal Berwa rose—(Interruption)

Shri Tyagi: Last time, your ruling was that no correction should be effected.

Mr. Speaker: Yes; unless it affects the results:

Amendment No. 11 was then put and negatived.

Mr. Speaker: I now take up the Motion of Thanks.

The question is:

"That an Address, be presented to the Vice-President discharging the functions of the President in the following terms: -

'That the Members of Lok Sabha assembled in this Session are deeply grateful to the Vice-President discharging the functions of the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 10th February, 1964."

The motion was adopted.

17.39 hrs.

STATEMENT RE: MISSING IAF AIRCRAFT

The Minister of Defence (Shri Y. B. Chavan): Mr. Speaker Sir, all the efforts to locate the missing plane have not succeeded. Parties both the air and from the ground are making efforts since yesterday, but unfortunately, they have not yet been successful. Fear was expressed whether possibly by mistake it strayed in the Pakistan area, and either crashed or landed there. They are merely doubts and fears. But we have asked our High Commissioner there to make enquiries there also.

Shri Joachim Alva (Kanara): May I make one suggestion? Whenever news of the death of members of the defence forces is announced in this House, I might rather suggest something out of the way-since we owe it all to them because they make most supreme sacrifice for the country-(Interruption).

I am mentioning this today so that . . . (Interruptions).

Shri Ranga (Chittoor). 1 want to know whether in the usual course of diplomatic enquiries any effort has been made by our Defence Ministry or the External Affairs Ministry to know from the Pakistan Government whether they have had any information at all as to the fate of the plane?

Mr. Speaker: He said that we have instructed our High Commissioner to contact the Government of Pakistan and find that out.

Shri Hari Vishnu Kamath (Hoshangabad): Yesterday, Sir, we got a wrong impression from the statement of the hon, Minister, He said that "their next of kin have been informed, Usually the next of kin are informed when the worst happens.

Shri Y. B. Chavan: They were informed about the missing of the plane.

17:42 hrs.

The Lok Sabha then adjourned Eleven of the Clock on Thursday, February 20, 1964 Phalguna 1, (Saka).